

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1889  
ANSWERED ON:13.03.2007  
SECURITY SYSTEM IN JAILS  
Moghe Shri Krishna Murari

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government proposes to introduce centrally sponsored schemes for revamping the security system in Jails;
- (b) if so, the details thereof; and
- (c) the time by which such schemes are likely to be introduced?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO H. GAVIT)

(a)to(c) : There is no new proposal in the Government of India to introduce a centrally sponsored scheme to exclusively revamp the security system in Jails. However, a central Scheme for Modernisation of Prisons with an outlay of Rs.1800 crores was introduced in 2002-03 for a period of five years on a cost sharing basis between the Central Government and the State Governments in the ratio of 75:25 respectively for the construction of new jails, renovation and upgradation of existing jails, construction of staff quarters for prison personnel and for providing water and sanitation facilities. The construction of high security enclosures and improving other security systems are covered under the components relating to the construction of new jails and renovation and upgradation of existing jails. The scheme has been extended upto 31.3.2009.